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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE GUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 52/BB/ 2017	-	For hearing	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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H N. VASUDEVAN
9845806822

Petitioner

V. I. A.

2) SHASHI K BERTHE S.V RESPONDENT
9900843474

[Signature]

ORDER

Counsel for Petitioner is present. Junior Counsel for Respondent is present. He requested time. List it as a last chance on 19/01/2018.

[Signature]
Member (T)

[Signature]
Member (J)